

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-878/2016

IN THE MATTER OF:

Euro Asia Exports Ltd.

.... Applicant/petitioner

Order under Section 101-104 of the Companies Act

Order delivered on 31.08.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. P. Nagesh & Mr. Suman Kumar, Advocates

For RD (NR) Delhi : Mr. Manish Raj, Company Prosecutor

ORDER

Part heard for 04.09.2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)